

5.

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.124/252/HDB/2018
NAME OF THE COMPANY	Nirmala Pet A Pack Private Limited
NAME OF THE PETITIONER(S)	Nirmala Pet A Pack Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sudhindra Y.	Advocate	Sudhindra Yandri @ hofmen1.com	
		8634653855	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. Y. Sudhindra, Learned Counsel for the Petitioner. None appeared for the Respondent. Representation of RoC received

Orders Reserved.

MEMBER (Judl)